

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED	
1. Name of corporate person	FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	08/10/2012
3. Authority under which corporate person is incorporated/ registered	Registrar of Companies-Pune
4. Corporate Identity Number / Limited Liability Identity Number of corporate person	U29221PN2012FTC151290
5. Address of the registered office and principal office (if any) of corporate person	Rama Equator, Office No 902, Morwadi, Pimpri, Pune MH 411018 IN
6. Liquidation commencement date of corporate person	25/03/2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Name of the Liquidator: FCS & IP Ketan S Dand Email id: ketan@sldco.in Mobile no:- +91 9820666557 Address: Flat No. D-1, 3rd Floor, Rikhav Building, Plot No. 21/1, Near Wadala Bus Depot, Wadala West, Mumbai 400031 IBBI registration no: IBBI/IPA-002/IP-N00089/2017-18/10233
8. Last date for submission of claims	24/04/2022

Notice is hereby given that the FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED has commenced voluntary liquidation on 25/03/2022. The stakeholders of FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 24/04/2022, to the liquidator at the address mentioned against item no 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: FCS & IP Ketan S Dand
Date and Place: 29/03/2022, Mumbai

Ketan S Dand

SHANTILAL DAND
INSOLVENCY PROFESSIONAL
IP No. IBBI/IPA-002/IP-N00089/2017-18/10233